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(v) grant of fellowships to scientists and students.

The Protocol would be implemented through the development of annual workplans  $t_0$  be formulated jointly by the two Governments, and would be implemented through the 'following Agencies on either side:—

On the Indian Side:

(i) The Department of Agricultura' Research and Education and the Indian Council of Agricultural Research (ICAR); and

(ii) Ministry of Irrigation.

On the Democratic People's Republic of Korea Side.

Korea Technical Corporation.

## Onions rotting for want of transport

1885 SHRI HARVENDAR SINGH HANSPAL: Will the Minister of AGRICULTURE be pleased to state:

(a) whether it is a fact that onions are rotting in Maharashtra due to non. avaiability of wagons to transport the same to other parts of the country; and

(b) if so, what steps are being taken by Government to ease the situation in the interests of better supplies in other parts of the country?

THE MINISTER OF AGRICULTURE AND RURAL RECONSTRUCTION AND IRRIGATION (RAO BIREN-DRA SINGH): (a) and (b) The problem relating to the transportation of onions has been brouhgt to the notice of the Government and this matter has been taken up with the Railways.

## Distribution of Maida in Delhi

1886 SHRI JAGANNATHRAO JOSHI: Will the Minister of AGRI-CULTURE be pleased to state:

(a) whether it is a fact that the Delhi Administration had issued a

notification for the distribution of Maida in Delhi in the month of January, 1981;

(b) whether it is also a fact that the said notification was cancelled within a few days;

(c) if so, what are the reasons therefor and the expenditure incurred on this account; and

(d) what  $i_s$  the number and the names of person<sub>s</sub> whom permits/licence<sub>s</sub> were given during the above period?

THE MINISTER OF AGRICULTURE AND RURAL RECONSTRUCTION AND IRRIGATION (RAO BIREN-DRA SINGH): (a) Yes, Sir

(b) and (c) Following representations from bakers that it will be inconvenient for them to get the permits from Circle Offices, the Delhi Administration reviewed the matter and decided to postpone the operation of the order until further orders. It is reported by the Delhi Administration that no specific expenditure was incurred on this account.

(d) A<sub>s</sub> the Order was to take effect from a prospective date, no permits/ licences were issued

## राष्ट्रीय ग्रामीण रोजगार कार्यक्रम

1887 श्री सत्यपाल मलिकः क्या ग्रामोण गुर्नानर्माण मंत्री यह बताने की क्रुपा करेंगे किः

(क) क्या यह सन है कि कतिपय राज्यों में राष्ट्रीय ग्रामीण रोजगार कार्य-कम लागू नहों हैं; ग्रौर

(ख) यदि हां, तो उसके क्याकारण हैं ग्रौर किन-किन राज्यों में उक्त कार्य-कम लागू नहीं हैं ?